

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

ORDER

No. 509

Dated: 17/11/14

Consequent upon passing of the prescribed shorthand and transcription test amongst all the eligible candidates of Kashmir Province and considering over all satisfactory merit, ability and suitability, Shri Ghulam Rasool Mir, Junior Scale Stenographer, CJM Court, Bandipora, is hereby temporarily promoted as PA-cum-Senior Scale Stenographer in the grade of Rs. 9300-34800+ Grade Pay 4600.

In pursuance of promotion of Shri Ghulam Rasool Mir as above, the following transfers and postings of PA-cum-Senior Scale Stenographers of Kashmir Province are made in the interest of administration:

- 1) Shri Ghulam Rasool Mir, Junior Scale Stenographer, CJM Court, Bandipora upon his promotion is transferred and posted as PA-cum-Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge Kargil vice Shri Molvi Muzaffar Hussain.
- 2) Shri Molvi Muzaffar Hussain, PA-cum-Senior Scale Stenographer, PDJ Court, Kargil is transferred and posted as such in the Court of 2nd Additional District & Sessions Judge, Srinagar vice Shri Paramjit Singh.
- 3) Shri Paramjit Singh, PA-cum-Senior Scale Stenographer, 2nd Additional District & Sessions Court, Srinagar is transferred and posted as such in the Court of PDJ, Budgam vice Shri Naseer Ahmad Wafai.
- 4) Shri Naseer Ahmad Wafai, PA-cum-Senior Scale Stenographer, PDJ Court, Budgam is transferred and posted as such in the Court of PDJ, Srinagar vice Shri Firdous Ahmad Khan.
- 5) Shri Firdous Ahmad Khan, PA-cum-Senior Scale Stenographer, Pr. District & Sessions Court, Srinagar is transferred and posted as such in the Court of Special Judge Anti-corruption, Srinagar vice Shri Jagdish Singh.

- 6) Shri Jagdish Singh, PA-cum-Senior Scale Stenographer, Special Judge Anti-corruption Court, Srinagar is transferred and posted as such in the Court of PDJ, Leh against available vacancy.
- 7) Shri Kulwant Singh, PA-cum-Senior Scale Stenographer, 4th Addl. District & Sessions Court, Srinagar and Shri Mohd. Hanief Wani, PA-cum-Senior Scale Stenographer, Pr. District & Sessions Court, Kupwara shall swap their place of postings.

By Order.

akhoon
17.11.2014.
(Mohammad Yousuf Akhoon)
Principal Secretary to
Hon'ble the Chief Justice

No. 2792-2003/PSY

Dated: 17/11/14

Copy to the:

- 1-6. Pr. District & Sessions Judge, Srinagar/Budgam/Kupwara/Bandipora/ Leh/Kargil.
7. 2nd Additional District & Sessions Judge, Srinagar
8. 4th Addl. District & Sessions Judge, Srinagar
9. Special Judge (Anti Corruption), Srinagar.
10. Chief Judicial Magistrate, Bandipora.
.....for information and necessary action.
11. Order File.
12. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order in the High Court website.

akhoon
17.11.2014.
Principal Secretary to
Hon'ble the Chief Justice